

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

30.

**IA 1197(MB)2024  
IA 1198(MB)2024  
IA 5025(MB)2023  
IA 5735(MB)2023  
IA 3676(MB)2023 IN  
C.P. (IB)/1170(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES:

Liv Smart Welfare Association  
Vs  
D. K. Realty (India) Private Limited

SECTION: 7, 12(2), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Ms. Prashansa Agarwal, Ld. Counsel for the Petitioner present. Mr. Doctor Mustafa, Ld. Senior Counsel for the Respondent present.
2. On the request of the counsel for the Respondent, list this matter for hearing on **01.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)